

due to financial crisis and exorbitant rise in prices of raw material; and

(b) if so, the steps Government propose to take in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE/विदेश व्यापार उपमंत्री (SHRI A. C. GEORGE) : (a) Yes, Sir.

(b) Investigation Committee under Section 15 of the Industries (Development and Regulation) Act, have already been appointed in respect of four mills, while one mill has restarted working. As regards other mills, each case is being considered on merits in consultation with the State Governments concerned, etc.

#### BARASAT MASS MURDER CASE IN WEST BENGAL

189. SHRI A. P. CHATTERJEE : Will the Minister of HOME AFFAIRS/गृह मंत्री be pleased to state the progress made by Government so far in the investigation of the incident of mass murder of eight young-men in Barasat in West Bengal ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/गृह मंत्रालय में राज्य मंत्री (SHRI K. C. PANT) : According to the information received from the Government of West Bengal, the investigation of the criminal cases arising out of these murders is still in progress.

#### DEVELOPMENT SCHEMES IN TELENGANA AREA

190. SHRI N. K. KRISHNAN : Will the Minister of HOME AFFAIRS/गृह मंत्री be pleased to state:

(a) whether there is a proposal under Government's consideration to take up special development schemes in the Telengana area and to set up an autonomous body for implementing the schemes; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/गृह मंत्रालय में राज्य मंत्री (SHRI K. C. PANT) : (a) and (b) Special development schemes which will cost Rs. 45 crores by the end of the Fourth Five Year Plan have already been taken up for the accelerated development of Telengana. These schemes are formulated on the recommendations of the Regional Committee and a close watch is kept on their implementation by the Telengana Development Committee and Plan Implementation Committee, and also through periodical review meetings held by the Prime Minister. There is no proposal to set up an autonomous body for this purpose.

#### MAGISTERIAL ENQUIRY INTO POLICE FIRINGS IN WEST BENGAL

191. SHRI A. P. CHATTERJEE : Will the Minister of HOME AFFAIRS/गृह मंत्री be pleased to state:

(a) whether magisterial enquiry is held into every police firing in West Bengal leading to deaths;

(b) if not, the reasons therefor;

(c) if so, what is the number of such enquiries held so far;

(d) in how many reports the firing has been justified;

(e) how many firings still remain to be enquired into;

(f) whether such an enquiry is held by an executive magistrate or by a judicial magistrate;

(g) which Magistrate or Magistrates usually enquire into police firings in Calcutta within the meaning of Calcutta Suburban Police Act; and

(h) whether those Enquiry Reports are made available to the public?